

[*Translation*]

Telephone Expenses in H.Z.L.

5825. SHRI DAULAT RAM SARAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) the cost of telephone calls made by the employees of Hindustan Zinc Limited to Udaipur, Jaipur and Delhi during the last three years; and

(b) whether these calls were made according to the rules and regulations of the above company?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The cost of telephone calls made by employees of Hindustan Zinc Limited to Udaipur, Jaipur and Delhi cannot be ascertained. However the total cost of telephone calls made by the employees of Hindustan Zinc Ltd. to other offices including all the units and liaison offices of the Company during 1986-87, 1987-88 and 1988-89 has been as under:—

Year	Cost (Rs.)
1	2
1986-87	25,79,488.00
1987-88	33,89,108.00
1988-89	53,79,621.00

(b) Yes, Sir.

Smuggled Goods' Market

5826. DR. BANGALI SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether smuggled foreign goods are sold in the markets of Bombay resulting

in huge loss of income tax daily; and

(b) if so, the number of such cases detected so far and action taken against them?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). During January to March, 1990, contraband goods to the tune of Rs. 21.37 lakhs were seized at Bombay in 205 cases booked by the Customs authorities. 4 persons were apprehended in the above cases.

In the year 1989-90, certain persons were found having possession of imported steel sheets and diamonds which were not accounted for the purposes of the Income Tax and the goods have been seized.

[*English*]

Ratio of Direct and Indirect Taxes to GDP

5827. SHRI S. KRISHNA KUMAR: Will the Minister of FINANCE be pleased to state:

(a) the ratio of direct and indirect taxes to the GDP;

(b) how does it compare with the same in other developing countries;

(c) whether Government propose to change this ratio as a part of long term economic policy; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The ratio of Central Government direct and indirect taxes (gross) to GDP during the year 1988-89 worked out to 2.3 per cent and 8.9 per cent respectively.

(b) The ratio of "Taxes on Income,

Profits and Capital Gains' and of 'Domestic Taxes on Goods and Services' expressed as per cent of GDP for some selected developing countries as published in the latest

issue of 'Government Finance Statistics Year Book' brought out by the International Monetary Fund are given below:

<i>Sl. No.</i>	<i>Country</i>	<i>Year</i>	<i>Taxes on Income, Profits and Capital Gains</i>	<i>Domestic Taxes on Goods and Services</i>
<i>(As per cent of Gross Domestic Product)</i>				
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
1.	India	1986	2.06	10.05
2.	Indonesia	1986	8.57	5.15
3.	Thailand	1986	3.29	8.32
4.	Egypt	1986	6.37	4.27
5.	Brazil	1986	4.56	10.78

(c) and (d). The issue is under consideration of the Government and a New Long Term Fiscal Policy is currently under formulation which shall be placed before Parliament.

Appointment of Non-Official Directors in Banks

5828. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have not so far appointed "Non-Official Directors" in all the nationalised banks although the vacancies have been lying since 1985;

(b) the present number of Non-official Directors in each bank and the number of vacancies in each bank lying vacant and since when;

(c) the reasons for inordinate delay in taking a decision in the matter; and

(d) the time by which all the nationalised banks are expected to work with full strength of Non-official Directors?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). Non-official directors on the boards of 20 nationalised banks have since been appointed by the Government in 1989. At present there are 101 non-official directors on the boards of different nationalised banks. Bank-wise position of the number of non-official directors in position and the number of vacancies is given in the attached statement. Most of the remaining vacancies had arisen since January, 1985. Government have already initiated the process for filling up of the remaining vacancies also.